

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 32/(MAH)/2010
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava
V/s.
M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Karl Shroff	Advocate for P/R Sudeep Shrivastava	
2	Khan Fashana 1/b K-Mil	Adv for Petitioner.	

ORDER

TCP No.32/111/NCLT/MB/MAH/2010

For having the Respondent sought for adjournment and there being no
objection from the Petitioner, at request of the Petitioner side, list this matter for
hearing on 1.8.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)